

WRITTEN ANSWERS TO QUESTIONS

[Translation]

**Enforcement of Motor Vehicles Act,
1988**

*349. SHRI VILAS MUTTEMWAR : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether several truck operators in many States have gone off the road since the enforcement of the Motor Vehicles Act, 1988;

(b) if so, the details thereof;

(c) whether there has been a rise in the prices after the enforcement of the Act;

(d) if so, the extent thereof;

(e) whether there have been complaints about corruption in the enforcement of the new Act; and

(f) if so, the steps taken or proposed to be taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) and (b). There have been reports of truck operators in Maharashtra, Calcutta and Madhya Pradesh having kept their vehicles off the road for different durations.

(c) and (d). Over the past few years, consumer prices have been increasing due to various factors and market conditions. No specific responsibility for the increase in prices can be attributed to the enforcement of the Act;

(e) No specific complaint of this nature has been received by the Central Government.

(f) Does not arise?

[English]

**Diversion of National Highway passing
through Nagpur City**

*350 SHRI BANWARI LAL PUROHIT : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the work relating to diversion of the National Highway Passing through the Nagpur City has been started; and

(b) if so, the details thereof and the target fixed for completion of the work?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Yes, Sir.

(b) The development of a portion covering 5.4 Km between N.H. 7 and Nagpur-Umred road was sanctioned by the State Government in December 1988 at a cost of Rs. 199 lakhs and is targetted to be completed in September 1990.

**College of Business Studies under
Delhi University**

*351. SHRI HAREN BHUMIJ : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the College of Business Studies in being run under the Delhi University;

(b) if so, the number of seats for M.B.A. Course; and

(c) the number of seats reserved for Scheduled Castes and Scheduled Tribes respectively?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) The College of Business Studies, which is affiliated to the University of Delhi, was established by the Delhi Administration in 1987 and is fully funded by them.

(b) At present the College does not offer an M.B.A. course.

(c) According to the information furnished by the University of Delhi and the Delhi Administration 15% and 7 1/2 % of the seats in the College are reserved for Scheduled, Castes and Scheduled Tribes candidates respectively.

Proposal for Aluminium Authority of India

*352. SHRI RAM BHAGAT PASWAN : Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government propose to set up an Aluminium Authority of India for aluminium industry in the country; and

(b) if so, the details thereof?

THE MINISTER OF STEEL AND MINES (SHRI M.L. FOTEDAR): (a) No, Sir.

(b) Does not arise.

Handling of Containers at Jawaharlal Nehru Port at Nhava Sheva

*353. SHRI S.B. SIDNAL : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Jawaharlal Nehru Port at Nhava Sheva has commenced operation; and

(b) if so, the extent to which the port has

achieved the capability of handling giant containers with the help of computers?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) Yes, Sir.

(b) The Port has the capability of handling 40' containers and the computer system installed helps in speedy and efficient operation.

[Translation]

Construction of Hapur and Moradabad Bye-Passes

*354. SHRI HARISH RAWAT : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether land has been acquired for the construction of bye-passes around Hapur and Moradabad on National Highway in Uttar Pradesh;

(b) if so, whether construction work in regard thereto is likely to be started during the current year; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b), No, Sir.

(c) Does not arise as construction can start only after land is acquired.

[English]

Preparation of Code of Ethics by UGC for Lecturers

*355. SHRI UTTAM RATHOD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: